



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE
YARENJUNGLA LONGKUMER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
ORDERS				
22	I.A.(Civil)/559/2025 B/O in WP(C)/142/2025	M/S VARDAN ASSOCIATES PRIVATE LIMITED Versus NUMALIGARH REFINERY LIMITED AND OTHERS	HARSHADITTYA ROY DAS	DY.S.G.I.
	WITH WP(C)/142/2025 CAVT. NO. 11252/024,	M/S VARDAN ASSOCIATES PRIVATE LIMITED Versus NUMALIGARH REFINERY LIMITED AND 6 ORS	MR B D DAS MRS R DEKA MR D BANIA MR P UPADHYAYA MR J LOTHA	MR. R P SARMAH(R-7) MR. N DEKA(R-1,2,3) MRS. R DEVI (C.G.C (R-6)) MR. S S ROY (FOR CAVEATOR) MR. D DOLEY (R-7) MR. M GOGOI (R-1,2,3) MR. S BANIKYA(R-1,2,3) MS A DEKA(R-7) DY.S.G.I.
	WITH I.A.(Civil)/561/2025 in WP(C)/142/2025	M/S VARDAN ASSOCIATES PRIVATE LIMITED Versus NUMALIGARH REFINERY LIMITED	MR B D DAS MR H K SARMA MR J LOTHA	MR. N DEKA MR. M GOGOI MISS S ROY MS R DEVI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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26)	MR. A LAL	28-02-2025	To	28-02-2025
27)	MR A BRAHMA	28-02-2025	To	28-02-2025
28)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
47	Bail Appln./498/2025 FIXED	ARGENT NONGTDU Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
48	WITH Bail Appln./455/2025	WIVEKY THOO Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
49	Bail Appln./537/2025 B/O	DIPJYOTI HAZARIKA @ DEEPJYOTI HAZARIKA Versus THE STATE OF ASSAM	MR R CHETRY MR D J BORO	PP, ASSAM
50	Bail Appln./542/2025 B/O	SRI DHEERAJ KUMAR VALMIKI Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
MOTION				
51	AB/465/2025 B/O	MITHUN ROY Versus THE STATE OF ASSAM	MS. J DEKA MS. A TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./421/2025 FIXED	NAJIBUL UDDIN Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
BAIL HEARING				
53	AB/3317/2024 FIXED	KUTUB UDDIN CHOWDHURY Versus THE STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ T A LASKAR MR. D K AGARWALA	MR. N H MAZARBHUIYAN(R-2) MR. M H SAIKIA (R-2) PP, ASSAM
ORDERS				
54	AB/3406/2024 BY SLIP	DEBASISH BARUA Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/1067/2025 B/O	MS DEBIKA DEKA Versus THE STATE OF ASSAM AND FOUR ORS	MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
21	WP(C)/1072/2025 B/O	MD ASHIQUE Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM MS. P BORAH	SC, HEALTH
22	WP(C)/1086/2025 B/O	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.
23	WP(C)/1094/2025 B/O	IBRAHIM ALI BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE SC, U G C

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
26	WP(C)/4111/2024 B/O	DEBAHUTI GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR D CHOUDHURY MR S DIFUSA	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/2906/2024 in WP(C)/4111/2024	SMT. DEBAHUTI GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR D CHOUDHURY MR S DIFUSA	GA, ASSAM
MOTION				
27	WP(C)/815/2025 FIXED	RAJANI KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	GA, ASSAM SC, HEALTH AND F W
28	WP(C)/1070/2025 B/O	RINA RANI SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH MR. N G KUNDU R SAHA	GA, ASSAM SC, AG SC, REVENUE
29	WP(C)/1084/2025 B/O	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, HEALTH
ADMISSION				
30	WP(C)/6739/2024 FIXED	FORCE NO. 040360024 SI/ PHARMACIST MINTU KUMAR SARANIA Versus THE UNION OF INDIA AND 7 ORS.	MR. A R TAHBILDAR MS. K DEKA	MR. S P CHOUDHURY (C.G.C.) DY.S.G.I.
ORDERS				
31	Cont.Cas(C)/4/2025 FIXED	BHASKAR DEKA Versus KAVITHA PADMANABHAN, IAS AND 4 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	MR. P N GOSWAMI (R4) MR. D GOGOI (R4) MR. I BORTHAKUR (R4)
HEARING				
32	WP(C)/2211/2024 PART-HEARD, FIXED	AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
KALYAN RAI SURANA AND HONOURABLE MR.JUSTICE
MANISH CHOUDHURY AND WILL FINALLY RISE AT
3:15 P.M.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

16	WP(C)/6762/2018 FIXED, WITH LCR-TWO FILES	MONOWARA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/4584/2018 FIXED	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
10	WITH WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
11	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
12	WP(C)/8752/2018 FIXED	DALITA ROY NATH Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY MS S SHARMA MS J DAS	MR. A CHOUDHURY (R4) GA, ASSAM MR. S ISLAM (R4) MS. A KAUSHAR (R4)
13	WP(C)/2961/2020 FIXED	JUGA NANDA DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
14	WITH WP(C)/2900/2020	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MRS S GOSWAMI	GA, ASSAM
15	WITH WP(C)/2923/2020	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
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13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
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22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
23)	MR. R BORA	26-02-2025	To	15-03-2025
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25)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
26)	MR. A LAL	28-02-2025	To	28-02-2025
27)	MR A BRAHMA	28-02-2025	To	28-02-2025
28)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
KALYAN RAI SURANA AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
13 Cont.Cas(C)/500/2024 B/O	RUKMINI DAS ALIAS RUKMINI TALUKDAR Versus GYANENDRA DEV TRIPATHI IAS AND ANR	MR. R Deka	MS. P R MAHANTA SC, REVENUE AND DISASTER MANAGEMENT DEPT
MOTION			
14 WP(C)/688/2025 PART-HEARD, FIXED	INTERNATIONAL ENGINEERING CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
15 WP(C)/846/2025 FIXED	GOBINDA CHANDRA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR S ISLAM MR D DEKA MR N J KUMAR	GA, ASSAM MR. B. GOSWAMI, ADDL. AG,ASSAM
16 WP(C)/891/2025 FIXED	NIVA DEKA Versus THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
17 WP(C)/935/2025 FIXED	SRI DIGANTA DUARAH Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR MR. R K MAHANTA	SC, GST DY.S.G.I.
18 WP(C)/1002/2025 FIXED	SMTI LILABATI BARAIK Versus THE STATE OF ASSAM AND 5 OTHERS	MR. A GANGULY	GA, ASSAM SC, REVENUE
ADMISSION			
19 WP(C)/6862/2023 B/O	SAI NATH TRADERS Versus THE STATE OF ASSAM AND 5 OTHERS	MR H K DAS MR. S P SHARMA MR A CHAKRABORTY MR P R SARMA MS N NEWME	SC, FINANCE
20 WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.

	<p>WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024</p>	<p>THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR K P PATHAK SC, ECA</p>
	<p>WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024</p>	<p>THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN</p>	
21	<p>WITH WP(C)/5613/2024</p>	<p>ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024</p>	<p>THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN</p>	<p>GA, ASSAM</p>
22	<p>WITH WP(C)/5631/2024</p>	<p>NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR H R A CHOUDHURY MR. A H M R CHOUDHURY</p>	<p>SC, P AND R.D. SC, ASEC</p>
	<p>WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024</p>	<p>THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY</p>
23	<p>WITH WP(C)/5664/2024</p>	<p>DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. S B LASKAR MR. H A LASKAR MS D DUTTA</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024</p>	<p>THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA</p>	<p>GA, ASSAM GA, ASSAM</p>	<p>MR. H A LASKAR MS D DUTTA SC, ECA</p>
24	<p>WITH WP(C)/5706/2024</p>	<p>HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024</p>	<p>THE STATE OF ASSAM Versus HABIBUR RAHMAN</p>	<p>SC, P AND R.D. SC, ASEC</p>	<p>MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA</p>
	<p>WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024</p>	<p>THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>
25	<p>WITH WP(C)/5751/2024</p>	<p>ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024</p>	<p>THE STATE OF ASSAM Versus ABDUL MOTLEB</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY SC, ECA</p>
	<p>WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>

26	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
27	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
28	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
29	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAİN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAİN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
30	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR

31	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
32	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
33	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
34	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
35	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
36	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
37	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
38	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
39	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
40	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
41	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
42	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
43	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC

44	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
45	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC

ORDERS

46	I.A.(Civil)/491/2025 B/O in WP(C)/3355/2020	ON THE DEATH OF PETITIONER ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS HUSNARA BEGUM, Versus THE STATE OF ASSAM AND ANR	MR ZUBAIR HAMMAD	GA, ASSAM SC, REVENUE
	WITH WP(C)/3355/2020	ON THE DEATH OF ABDUL KHALEQUE KHAN @ ABDUL KHALEQUE HIS LEGAL HEIRS 1.1 HUSNARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD	GA, ASSAM MR. N ALAM (R4) MR K JAIN (R4) MR K JAIN (R4) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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[For Thursday,27th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
24	WP(C)/3975/2018 FIXED	RATUL GAYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR K K GHOSH	GA, ASSAM SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
25	WP(C)/3806/2022 FIXED	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
26	WITH WP(C)/3847/2022	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3)
27	WP(C)/2960/2024 FIXED	ABDUS SALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
HEARING				
28	WP(C)/434/2015 FIXED	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
29	WP(C)/3201/2020 FIXED	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 10 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MR. B BORAH (R-11) MR P S RAJA (R-11) MS. S. TODI MR U ROY (R-11) MR H K SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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26)	MR. A LAL	28-02-2025	To	28-02-2025
27)	MR A BRAHMA	28-02-2025	To	28-02-2025
28)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
55	MFA/47/2013	THE UNITED INDIA INSURANCE CO LTD Versus ANJERA BEWA @ ANJUMA BEWA and 3 ORS	MR.A J SAIKIA MR.U DUTTA MR.K BORA MRN BHUYAN	MR.H DAS(R- 1 - 3)
56	Crl.Pet./872/2023	RAJIV PRASAD AND 5 ORS Versus RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. S P ROY JYOTISH DAS MS P DEY
	WITH I.A.(Crl.)/50/2024 in Crl.Pet./872/2023	RANI KUMARI, Versus RAJIV PRASAD AND 5 ORS	MR. S P ROY JYOTISH DAS	MR G N SAHEWALLA
WITHDRAWAL				
57	Bail Appln./225/2025 B/O	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
58	AB/347/2025 B/O	BISHNU HALDAR AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
MOTION				
59	Crl.Pet./231/2025 B/O	SRI DEBAJIT HANDIQUE Versus SRI JAGAT CH GOGOI	MR. S ISLAM MR A HAWARI A R MONDAL	
ADMISSION				
60	Crl.Pet./131/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	NAQUEEB AHMED @ NAQUEEB AHMED @ NANU Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MR. A B T HAQUE MS. S AHMED MR. ARIF AHMED	MR. T H HAZARIKA (r-2) MR M CHETIA (r-2) MR. A RASHID (r-2) MR. K ISLAM(r-2) MR. N AHMED (r-2) PP, ASSAM
ORDERS				
61	Crl.L.P./50/2023 WITH OFFICE NOTE, LCR 1 FILE, B/O in Crl.A./13021/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	MR M RANA (r-2) MR M.HOQUE (r-2) PP, ASSAM

WITH[Crl.A./13021/2023](#)

(Filing Number)

IBRAHIM ALI

Versus

THE STATE OF ASSAM AND ANR. A

MR. A ROSHID

62 [Crl.Pet./1269/2024](#)
WITH LCR 2 FILES(SCANNED
COPY), B/O

KANKANJYOTI KAUSHIK AND 2 ORS

Versus

THE STATE OF ASSAM AND ANR

MR. A AHMED
MR. I U CHOWDHURY

PP, ASSAM

HEARING63 [Crl.A./110/2023](#)
WITH LCR 4 FILES, P.B.-1, B/O

FAKRUL ISLAM

Versus

THE STATE OF ASSAM AND ANR.

DR. B AHMED
MR. N HAQUE
MR K UDDIN
MR. A K AZAD
MR M HUSSAINMR D K BHATTACHARYYA,
AMICUS CURIAE FOR R-2
PP, ASSAM**WITH**[I.A.\(Crl.\)/262/2023](#)

in Crl.A./110/2023

FAKRUL ISLAM

Versus

THE STATE OF ASSAM AND ANR.

DR. B AHMED
MR. N HAQUE
MR K UDDIN
MR. A K AZAD
MR M HUSSAIN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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15)	MR D K DAS	20-02-2025	To	03-03-2025
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18)	MS. M JAIN	27-02-2025	To	10-03-2025
19)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
20)	MR. A U CHOUHDURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
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24)	MR. S D ROY	27-02-2025	To	28-02-2025
25)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
26)	MR. A LAL	28-02-2025	To	28-02-2025
27)	MR A BRAHMA	28-02-2025	To	28-02-2025
28)	MR H R A CHOUHDURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
26	WP(C)/3867/2021 (AT 10:30 AM)	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) MR N K KAKATI (R-8) SC, BTC
	WITH I.A.(Civil)/3435/2023 in WP(C)/3867/2021	NARAD CHANDRA BRAHMA AND ANR. Versus DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
27	WP(C)/3929/2024 (AT 10:30 AM)	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU.
	WITH I.A.(Civil)/4031/2024 in WP(C)/3929/2024	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU.
	WITH I.A.(Civil)/4047/2024 in WP(C)/3929/2024	NIRMALI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARDWAJ MR. M SARMA	MR. S SUTRADHAR SC, SEC. EDU. J.P. BARUAH
ORDER (STAY VACATING)				
28	I.A.(Civil)/395/2025 FIXED in WP(C)/6979/2024	GOBIN SARMAH Versus THE STATE OF ASSAM AND ORS	MR A R BHUYAN	MR. K BORUAH SC, SEC. EDU.
	WITH WP(C)/6979/2024	BHABANI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI	MR A R BHUYAN SC, SEC. EDU.
ADMISSION				

29	WP(C)/4212/2024 FIXED (AS TOP OF THE LIST ITEM)	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, N C T E SC, G U SC, G U
	WITH I.A.(Civil)/377/2025 in WP(C)/4212/2024	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U SC, G U
	WITH I.A.(Civil)/442/2025 in WP(C)/4212/2024	HAM AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR,	Sonali Nath	SC, G U
	WITH I.A.(Civil)/444/2025 in WP(C)/4212/2024	FARJINA AHMED AND ORS Versus THE REGISTRAR, GAUHATI UNIVERSITY AND ORS	MR. A C BURAGOHAIN	SC, N C T E SC, G U

ORDERS

30	I.A.(Civil)/429/2025 FIXED in WP(C)/4210/2024	THE REGISTRAR, Versus DR RAJDEEP DUTTA	MR. P N GOSWAMI	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM SC, G U
	WITH WP(C)/4210/2024	DR. RAJDEEP DUTTA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, AAU SC, G U
31	WITH WP(C)/4251/2024	DR. SARAHNA TAUFIQ Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MS. S PARVEEN MR H K DAS MS D MAHANTA MR N K SARMA	SC, AAU

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH-II, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

11	RSA/124/2014 WITH LCR, B/O	IKBAL HUSSAIN and 3 ORS. Versus TEJER ALI	MR.A IKBAL MR.S ALI MR.G BORDOLOI	MR.P P DAS MR M AHMED MR. A HUSSAIN A. K. KANU MR A. ALI MR.P RAJBANSHI MR. P M DEKA
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27)	MR A BRAHMA	28-02-2025	To	28-02-2025
28)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
13	Bail Appln./3914/2024 WITH CASE RECORD (SCANNED COPY), B/O	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	MS. B SARMA (Amicus Curiae, R-2) MS. B SARMA (Amicus Curiae, R-2) PP, ASSAM
14	Bail Appln./3928/2024 WITH CASE RECORD (SCANNED COPY), B/O	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI	MS. B SARMA (Amicus Curiae, R-2) MS. B SARMA (Amicus Curiae, R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./478/2025 WITH OFFICE NOTE, FIXED	RUPAM DEY @ RAJU DEY AND ANR Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
44	Bail Appln./487/2025 FIXED	SURENDRA KUMAR PANDIT Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
45	Bail Appln./495/2025 (CONNECTED WITH ITEM NO. 27 IN THE DAILY CAUSE LIST), FIXED	BIPUL PURUSA Versus THE STATE OF ASSAM	N K NEOG MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. D THAOSEN	PP, ASSAM
WITH				
46	Bail Appln./479/2025	ABDUL HANNAN LASKAR @ ABDUL HANNAN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
47	Bail Appln./536/2025 B/O	NACHIMUDDIN SK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
MOTION				
48	Crl.Pet./201/2025 FIXED	MIDUL ISLAM @ MOIDUL ISLAM Versus THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./3632/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ADAKHO MAO Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
50	Bail Appln./3665/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. I HAQUE (R2) PP, ASSAM
BAIL HEARING				
51	AB/3095/2024	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM

52	WITH AB/3160/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
53	AB/3273/2024 WITH OFFICE NOTE, FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	MR. A M KHAN (R2) MR. R THADANI (R2) MR. A HUSSAIN (R2) MD M ISLAM (R2) PP, ASSAM
54	AB/231/2025 WITH CASE RECORD (SCANNED COPY), FIXED	ROHIM UDDIN @ JAVED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
55	WITH AB/230/2025 WITH CASE RECORD(SCANNED COPY)	AZAD AHMED LASKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
HEARING				
56	Crl.A./324/2022 2 Y 4 M 15 D :WITH LCR 4 FILES, B/O	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
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4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. B K JAIN	22-02-2025	To	06-03-2025
18)	MS. M JAIN	27-02-2025	To	10-03-2025
19)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
22)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
23)	MR. R BORA	26-02-2025	To	15-03-2025
24)	MR. S D ROY	27-02-2025	To	28-02-2025
25)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
26)	MR. A LAL	28-02-2025	To	28-02-2025
27)	MR A BRAHMA	28-02-2025	To	28-02-2025
28)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,27th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
24 WP(C)/2050/2016 PART-HEARD, FIXED	PRADIP SAIKIA Versus THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	C.G.C. MR.S S ROY ASSTT.S.G.I.
25 WP(C)/7499/2018 PART-HEARD, FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.

LEAVE NOTE OF ADVOCATES FOR 27/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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20)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
21)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
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23)	MR. R BORA	26-02-2025	To	15-03-2025
24)	MR. S D ROY	27-02-2025	To	28-02-2025
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26)	MR. A LAL	28-02-2025	To	28-02-2025
27)	MR A BRAHMA	28-02-2025	To	28-02-2025
28)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR THURSDAY, THE 27TH DAY OF FEBRUARY, 2025]

[AT 3:30 PM]

BEFORE

HON'BLE MR. JUSTICE KALYAN RAI SURANA

[COURT NO: 6]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | | |
|----|-------------------------------|---|--|--------|
| 1. | I.A.(C) 42/2025 | NOKREN JAMIKHAM
VERSUS
THE STATE OF AP AND 4 ORS. | TABIT TAPAK | GA(AP) |
| 2. | WITH
WP(C) 646/2016 | SHRI NOKREN JAMIKHAM
VERSUS
THE STATE OF AP AND 2 ORS. | MR T TAKI
MR T TAPAK
T TAMUT
W WANGSU
MR T PANGKENG
MR D TALI | GA(AP) |